## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



NDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI

ONAL COMPANY LAW TRIBUNAL, HELD ON 11/12/2017 AT 10.30 AM PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL ICATION NUMBER : CP/23/2017 **TION NUMBER** : ASHOK KUMAR KANODIA & 2 ORS E OF THE PETITIONER(S) : SRINIDHI SYNTHETICS LTD & ANOTHER E OF THE RESPONDENT(S) : 241/242 ER SECTION NAME (IN CAPITAL) DESIGNATION SIGNATURE REPRESENTATION BY WHOM SUM D'Youyalakshi coursel for Responduti KSL8 w 9.0.P Could for ROHAN PATASEKAKAN

## **ORDER**

Counsels for both the parties are present. Counsel for the Respondent has filed the counter. Counsel for the Petitioner is directed to file rejoinder, if any, by next date of hearing. Put up on 03.01.2018 at 10.30 A.M.

> -scl-MEMBER (JUDICIAL)

ghk